OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

SI. No.	Name of Sr. PA/PA	From	То
1.	Sh. Pawan Kr Vashisht S/o Sh. Harphool Singh EC: 3419	PA in the Office Pool, Central District, Tis Hazairi Courts, Delhi.	PA in the O/o Delhi State Lega Services Authority, Rouse Avenus Court Complex, New Delhi. (In diverted Capacity)
2.	Sh. Naveen Gupta S/o Sh. Yash Pal Gupta EC: 99542366	PA in the O/o Delhi State Legal Services Authority, Rouse Avenue Court Complex, New Delhi. (In diverted Capacity)	PA in the Office Pool, Centra District, Tis Hazzari Courts, Delhi.

Note:

- The above-mentioned PAs are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
- Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate
 insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the
 officials, as not orders.

GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

No. <u>2190S — 21920</u> /Admn-I/P&T/HQs/2023

Copy forwarded for information and necessary action to:

The Member Secretary, DSLSA, RACC, New Delhi
 The Ld. Officer In-Charges, Accounts Branch, Central, Delhi

The Personal Office of the undersigned.
 The Officer/Officials concerned.

The Sr. A,O (J) / A.O.(J)/Branch In-Charge, Admin. Branch, Central, Delhi.
 The Dealing Official, Personal File, Administration Branch-L, Central, Tis Hazari Courts, Delhi.

The Dealing Official, Leave Section, Room No. 114, Central, Tis Hazari Courts, Delhi.
 The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
 Tibe Dealing Official, Layers, Computer Branch, Central, Tis Nazari Courts, Delhi.
 The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

Br